

Sugar (Price Determination for 1992-93 Production) Order, 1992

CONTENTS

1. Short title and commencement
2. Price of Sugar produced in 1992-93 season

SCHEDULE 1 :- SCHEDULE-I

SCHEDULE 2 :- SCHEDULE-II

Sugar (Price Determination for 1992-93 Production) Order, 1992

In exercise of the powers conferred by sub-section 3(c) of Section 3 of the Essential Commodities Act, 1955 (10 of 1955), the Central Government hereby makes the following order, namely :-

1. Short title and commencement :-

(1) This Order may be called the Sugar (Price Determination for 1992-93 Production) Order, 1992.

(2) It shall come into force at once.

2. Price of Sugar produced in 1992-93 season :-

The Central Government hereby determines the prices specified in Columns 2 to 5 of Schedules I and II, hereto annexed, as the prices payable for the Indian Sugar Standard (ISS) grades of sugar mentioned therein, packed in 'A' Twill new gunny bags and produced in 1992-93 by all vacuum pan sugar factories situated in the areas specified in the corresponding entry in Column I of the said Schedules, and specified in Schedule III hereto annexed, and required to be supplied to the persons, organisations or State Governments specified in the Order made by the Central Government under sub-clause (1) of Clause 2 of the Levy Sugar Supply (Control) Order, 1979, for delivery at buyer's option into (i) railways wagons or (H) the buyer's carts, lorries or other means of transport at the factory gate/factory godown: Provided that where a sugar factory is situated at a distance exceeding five kilometres from the nearest railway station or an out agency of the railway or

from the godown outside the factory not connected by rail, the producer may charge additional seven and a half paise per quintal of sugar per kilometre beyond five kilometres of the distance between the sugar factory and such railway station or out agency of the railway, 'in case of despatches by rail or between the sugar factory and such godown in case of delivery ex-godowns. Explanation.-In this Order :- (a) the prices specified in Columns 2 to 5 of Schedules I and II aforesaid do not include the duty of excise, additional duty of excise in lieu of sales tax, and the special duty of excise. Which the producer can recover, at the rate in force at the relevant time, in addition to the prices as determined by this Order; (b) the prices specified in Columns 2 to 5 of Schedule I aforesaid include transport from factory godowns and loading, at Buyer's option, into railway wagons at the railway station or siding generally used by the producer and including siding or wagon hauling dunnage and other incidentals; (c) the prices specified in Columns 2 to 5 of Schedule II aforesaid include transport from godowns and loading of sugar, at buyer's option, into carts, lorries or other means of transport at the factory gate/factory godowns and include all other incidentals; (d) the Indian Sugar Standard grade (ISS grades) means the grades represented by the Standard sealed samples of sugar in bottles issued by the Director, National Sugar Institute, Kanpur, conforming to the standard L-30, M-30, S-30, L-29, M-29 and S-29 prescribed by the Government.

SCHEDULE 1

SCHEDULE-I

(See Clause 2)				
Prices for delivery into railway wagons (Rupees per Quintal) gradewise for ISS				
Grades (Excluding Excise Duty) in respect of factories specified in Schedule III				
Zone	Indian Sugar Standards (ISS) Grades of Sugar			
	L30	1-39	S30	S29
	M30	M29		
1	2	3	4	5
Andhra Pradesh	588.29	587.29	587.14	586.29
Assam, Nagaland, Orissa and West Bengal	672.09	671.09	670.94	670.09
Bihar (North)*	636.92	635.92	635.77	634.92
Bihar (South)*	734.27	733.27	733.12	732.27
Gujarat (South)	563.49	562.49	562.34	561.49

Gijjamt (Saurashtra)	582.13	581.13	580.98	580.13
Haryana	572.23	571.23	571.08	570.23
Karnataka	559.31	558.31	558.16	557.31
Kerala and Goa	668.33	667.33	667.18	666.33
Madhya Pradesh	649.54	648.54	648.39	647.54
Maharashtra (South)	535.28	534.28	534.13	533.28
Maharashtra (North)	582.07	581.07	580.92	580.07
Punjab	587.92	586.92	586.77	585.92
Rajasthan	703.44	702.44	702.29	701.44
Tamil Nadu and Pondicherry	605.86	604.86	604.71	603.86
Uttar Pradesh (Central)	607.03	606.03	605.88	605.03
Uttar Pradesh (East)	630.83	629.83	629.68	628.83
Uttar Pradesh (West)	613.07	612.07	611.92	611.07
*The prices of North and South Bihar zones are subject to final orders of the Court				
in respect of Purchase Tax etc. In case any amount is to be realised from the factories in				
the aforesaid zones of Bihar, it would have to be refunded by the concerned factories to				
the Sugar Price Equalisation Fund.				
SCHEDULE-11				
(See Clause 2)				
Prices for delivery into buyer's carts, lorries or other means of transport at the				
factory gate/factory godown (Rupees per quintal) Gradewise for ISS Grade (Excluding				
Excise Duty) in respect of factories specified in Schedule III.				
Zone	Indian Sugar Standard (ISS) Grades of Sugar			
	L30	L29	S30	S29
	M30	M29		
Andhra Pradesh	586.29	585.29	585.14	584.29
Assam, Nagaland, Orissa and West Bengal	670.09	669.09	668.94	668.09
Bihar (North)*	634.92	633.92	633.77	632.92
Bihar (South)*	732.27	731.27	731.12	730.27
Gujarat (South)	561.49	560.49	560.34	559.49
Gujarat (Saurashtra)	580.13	579.13	578.98	578.13
Haryana	570.23	569.23	569.08	568.23
Karnataka	557.31	556.31	556.16	555.31
Kerala and Goa	666.33	665.33	665.18	664.33
Madhya Pradesh	647.54	646.54	646.39	645.54
Maharashtra (South)	533.28	532.28	532.13	531.28
Maharashtra (North)	580.07	579.07	578.92	578.07
Punjab	585.92	584.92	584.77	583.92

Rajasthan	701.44	700.44	700.29	699.44
Tamil Nadu and Pondicherry	605.86	602.86	602.71	601.86
Uttar Pradesh (Central)	603.03	604.03	603.88	603.03
Uttar Pradesh (East)	628.83	627.83	627.68	626.83
Uttar Pradesh (West)	611.07	610.07	609.92	609.07
*The prices for North and South Bihar zones are subject to final orders of the				
Court in respect of Purchase Tax etc. In case any amount is to be realised from the				
factories in the aforesaid zones of Bihar, it would have to be refunded by the concerned				
factories to the Sugar Price Equalisation Fund.				
<u>SCHEDULE 2</u>				
SCHEDULE-II				